THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 12th March, 2024

NO. HC-VII-84/2020/2283/A#### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate Shri Kiran Lal Baishnab, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi and Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri, Trainer of Trainer (TOT) as Resource Persons and Shri Chaturjya Prasad Talukdar, Additional District and Sessions Judge (FTC), Nagaon and Shri Kishore Talukdar, Systems Officer, Kamrup (M), Master Trainers as Moderator to conduct the "Refresher Programme for the Master Trainer" for the Master Trainers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Judicial Officer, Advocates, Systems Officer and System Assistants) scheduled to be held on 15-03-2024 from 03.00 P.M. to 06.00 P.M. through virtual mode.

The list of the nominated Master Trainers is enclosed along with the notification.

The Joining Link for the training is:

https://bit.ly/4a3UqnG

(Platform to be used Microsoft Teams)

By Order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo NO. HC-VII-84/2020/2284-2300/A Dated 12-03-2024

Copy forward for information and necessary action to:

- 1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District & Sessions Judge, Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalquri / West Karbi Anglong.

(He/She is requested to co-ordinate with the respective Bar Association and circulate this notification amongst all the nominated Master Trainers (Judicial Officer, Advocates, Systems Officer and System Assistants) of his/her district).

6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl/ Kohima Bench, Kohima/ Itanagar Permanent Bench, Yupia.

(He/She is requested to co-ordinate with the respective Bar Association and circulate this notification amongst all the nominated Master Trainers (Judicial Officer, Advocates, Systems Officer and System Assistants) of his State).

- 7. Shri Chaturjya Prasad Talukdar, Additional District and Sessions Judge (FTC), Nagaon
- 8. Shri Kiran Lal Baishnab, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi.
- 9. Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri.
- 10. Shri Kishore Talukdar, Systems Officer, Kamrup (M), Guwahati.
- 11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 13. The Nominated Master Trainer Judicial Officers, System Officers and System Assistants of district Court of Assam.
- 14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY),

REGISTRAR (JUDICIAL)

MASTER TRAINERS JUDICIAL OFFICERS

SI No.	Name of the Officer	Designation and Place of Posting		
Assam Judicial Service				
1.	Shri Anup Khanal	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar		
2.	Shri Debasish Kashyap	Jt. Registrar (PM&P), Gauhati High Court		
3.	Shri Sundeep Kashyap Das	Addl. Chief Judicial Magistrate , Tinsukia		
4.	Shri Navneet Kashyap	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati. (Under order of transfer as Sub-Divisional Judicial Magistrate (M), South Salmara, Hatsingimari)		
5.	Shri Tarkeshwer Sinha	Sub-Divisional Judicial Magistrate (S),Sonitpur, Tezpur		
6.	Shri Saptarshi Das	Civil Judge (Jr. Div.) No.5, Kamrup (M), Guwahati (Under order of transfer as Deputy Registrar (Bench), Gauhati High Court, Guwahati)		
7.	Shri Raj Sekhar Duara	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi		
8.	Smti Prateeksha Mohan	Civil Judge (Jr. Div.) No.1, Dhubri		
9.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon		
10.	Smti Tintina Devi Hazarika	Civil Judge (Jr. Div.) No.1, Golaghat		
11.	Smti Mayurakshi Roy Medhi	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1st Class, Nazira		
	Mizoram	Judicial Service		
12.	Ms. Cacy Malsawmtluangi Ralte	Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Kolasib		
13.	Ms. Lalhriatpuii	Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Siaha		
14.	Mr. V Vanlalhriata	Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Champhai		
Arunachal Pradesh Judicial Service				
15.	Shri John Techi	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurungkume, District		

MASTER TRAINERS ADVOCATES

SI. No.	Name of Advocate	Respective Bar
1.	Ms. Pompy Akhtar	Darrang Bar Association
2.	Sri Amarjyoti Saikia	Hojai Bar Association
3.	Sri Pranab Jyoti Bora	Nagaon Bar Association
4.	Sri Dibyajyoti Hazarika	Sonitpur Bar Association
5.	Sri Shyamal Sil	Karbi Anglong Bar Association
6.	Sri Ankan Kishore Barauh	Jorhat Bar Association
7.	Sri Alok Kar Dowerah	Dibrugarh Bar Association
8.	Sri Jitendra Kumar Prasad	Kokrajhar , Bar Association
9.	Sri Mrityunjai Majumder	Baksa, Bar Association
10.	Sri Nilutpal Phukan	Tinsukia, Bar Association
11.	Sarjwn Basumatary	Udalguri, Bar Association
12.	Sri Aminul Husain	Golaghat, Bar Association
13.	Sri Rajib Hazarika	Sivasagar, Bar Association
14.	Shri Ashanuz Zaman Laskar	Hailakandi, Bar Association
15.	Sri Shah SuzaGoni	Dhubri, Bar Association
16.	Smti. Kosmeri Kemprai	Dima Hasao, Bar Association
17.	Anjan Borboruah	Jorhat Bar Association
18.	Arif Iqbal	Golaghat Bar Association
19.	Balaram Rabha	Jonai Bar Association
20.	Bipul Kalita	Tezpur Bar Association
21.	Chandan Sarmah	North Salmara Sub-Divisional Lawyers Association
22.	Deep Sonowal	Tinsukia Bar Association
23.	Deepak Debnath	Hojai Bar Association
24.	Deepmani Deka	Barpeta Bar
25.	Devanjan Boruah	Dhakuakhana Bar Association
26.	Diganta Boruah	Tezpur Bar Association
27.	Dipak Sarmah	Gohpur Bar Association
28.	Dr. Amit Nag	Advocate Bar Association, Silchar
29.	Dhurba Jyoti Konwar	Golaghat Bar Association
30.	Gitanjali Gogoi	Lakhimpur District Bar Association
31.	Gautam Ghosh	Hailakandi Bar Association

32.	Hasibul Islam	Dhubri Bar Association
33.	Hiranjyoti Hazarika	Gohpur Bar Association
34.	Kartik Dey	Dhakuakhana Bar Association
35.	Kumar Dharmendra Narayan Dev	Mangaldai Bar Association
36.	Mahmud Hassan Mazumder	District Bar Association, Silchar
37.	Manuj Jyoti Khanikar	Lakhimpur Bar Association
38.	Matiur Rahman	Nagaon Bar Association
39.	Mintu Ahmed	Goalpara Bar Association
40.	Mintu Boruah	Jorhat Bar Association
41.	Mirbin Engtipi	Diphu Bar Association
42.	Mrityunjoy Mazumdar	Baksa Bar Association
43.	Nandan Kumar Nath	Karimganj Bar Association
44.	Nirmal Bharali	Nalbari Bar Association
45.	Rajani Kanta Sharma	Biswanath Chariali Bar Association
46.	Prachurjyamai Hazarika	Morigaon Bar Association
47.	Pranab Kr. Roy	Titabor Bar Association
48.	Rajesh Kumar Agarwal	Hojai Bar Association
49.	Raju Choudhary	Nalbari Bar Association
50.	Salimul Islam	Lawyers' Association, Goalpara
51.	Samiran Borah	Tinsukia Bar Association
52.	Sangeeta Kumari Verma	District Advocates' Bar Association, Karimganj
53.	Shantanoo Goswami	Titabor Bar Association
54.	Sibu Gogoi	Dhemaji District Bar Association
55.	Swamdan Deury	Baksa Bar Association
56.	Tapan Bhowmick	Lawyers' Association, Bongaigaon
57.	Ajit Sasusowfil	Bomdila Bar Associations
58.	Bulia Pulu	Lower DibangVelly Bar Association
59.	Debo K. Deori	Lohit District
60.	Goli Basar	West Siang District Bar Association
61.	Jumgam Jini	Papum pare District Bar Association
62.	KebomTaso	West Siang District Bar Association
63.	Lalfakawma	Mizoram Bar Association
64.	Lawang Norbu	Bomdila Bar Association

65.	Linda Fambawl	Mizoram Bar Association
66.	Murtuza Ansari	West Siang District Bar Association
67.	P Monyei Phom	Longleng Bar Association
68.	Raka Singhi	East Kameng District Bar Association
69.	Sangto Longchar	Dimapur Bar Association
70.	Sunil Tara	East Kameng District Bar Association
71.	Tonika Shohe	Dimapur Bar Association
72.	Lalfamkimi Kawlni	Mizoram Bar Association
73.	Toko Nikam	Lower Subansiri District Bar Association
74.	R Lalhmingmawia	Mizoram Bar Association
75.	Nyame Dabi	East Siang District Bar Association
76.	Jumgam Jini	Papum Pare District Bar Association

MASTER TRAINERS SYSTEMS OFFICERS/SYSTEMS ASSISTANTS

SI. No.	Name	Designation and place of posting
1.	Sri Nikun Kalita	Systems Assistant, District & Sessions Judge, Dima Hasao
2.	Smti. Deepti Dhadumia	Systems Officer, District & Sessions Judge, Barpeta
3.	Sri Maniruddin Mansuri	Systems Officer, District & Sessions Judge, Bongaigaon
4.	Sri Sandip Biswas	Systems Assistant, District & Sessions Judge, Cachar
5.	Smti. Roselin Shyam	Systems Assistant, District & Sessions Judge, Charaideo
6.	Shri Rafiqul Islam Ansary	Systems Assistant, District & Sessions Judge, Bajali
7.	Shri Rajib Sahariah	Systems Officer, District & Sessions Judge, Darrang
8.	Shri Amar Jyoti Das	Systems Assistant, District & Sessions Judge, Dhemaji
9.	Shri Durjoy Kr. Nath	Systems Officer, District & Sessions Judge, Dhubri
10.	Shri Yuga Sunder Gogoi	Systems Officer, District & Sessions Judge, Dibrugarh
11.	Shri Prabal Medhi	Systems Officer, District & Sessions Judge, Dima Hasao (On deputation at Kamrup)
12.	Shri Mrinal Kanti Das	Systems Officer, District & Sessions Judge, Goalpara
13.	Shri Juganta Jaradhara	Systems Officer, District & Sessions Judge, Golaghat
14.	Shri Prabeer Biswas	Systems Assistant, District & Sessions Judge, Hailakandi
15.	Shri Rejaul Ahmed Pathan	Systems Officer, District & Sessions Judge, Hojai
16.	Shri Diganta Pathak	Systems Assistant, District & Sessions Judge, Jorhat (On deputation at Majuli)
17.	Smti. Udeshna Deka	Systems Assistant, District & Sessions Judge, Kamrup
18.	Shri Dhrubajyoti Saikia	Systems Officer, District & Sessions Judge, KarbiAnglong
19.	Shri Mohammed Bilal	Systems Officer, District & Sessions Judge, Karimganj
20.	Shri Monowar Hussain	Systems Assistant, District & Sessions Judge, Kokrajhar
21.	Smti. Priyanka Bora	Systems Officer, District & Sessions Judge, Lakhimpur
22.	Shri Mahbub Ali Ahmed	Systems Officer, District & Sessions Judge, Morigaon
23.	Shri Abhijit Dutta	Systems Officer, District & Sessions Judge, Nagaon
24.	Shri Samarjit Baishya	Systems Officer, District & Sessions Judge, Nalbari
25.	Shri Jitul Borah	Systems Officer, District & Sessions Judge, Sivasagar
26.	Shri Dhruba Jyoti Bora	Systems Officer, District & Sessions Judge, Sonitpur, Tezpur
27.	Shri Abjijit Borah	Systems Assistant, District & Sessions Judge, Tinsukia
28.	Shri Mehedi Hassan Prodhani	Systems Assistant, District & Sessions Judge, South Salmara